

LOK SABHA DEBATES

2

LOK SABHA

11.02 hrs.

Thursday, March 31, 1977/Chaitra 10,
1899 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

SHRI JYOTIRMOY BOSU (Diamond Harbour): Since there is nobody here to take the oath, may I draw your attention to the Motion I gave on the 28th? You were kind enough to ask me to wait for two days....

MR. SPEAKER: I will see later on.

SHRI JYOTIRMOY BOSU: But today is the third day: I would like to have an observation from the Chair in this regard.

MR. SPEAKER: You cannot raise this question now.

SHRI JYOTIRMOY BOSU: You may kindly note that today is the third day.

MR. SPEAKER: It may be the third day or it may be the fifth day, but until I call you, you should not get up.

SHRI JYOTIRMOY BOSU: My Motion is there and your direction is there.

MR. SPEAKER: I will call you when I am ready.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER CARDAMOM ACT

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): On behalf of Shri Mohan Dharia I beg to lay on the Table a copy of the Cardamom (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 2898 in Gazette of India dated the 20th November, 1976 under sub-section (3) of section 33 of the Cardamom Act, 1965, [Placed in Library. See No. LT-15/77].

NOTIFICATIONS UNDER GENERAL INSURANCE BUSINESS (NATIONALISATION) ACT NOTIFICATIONS UNDER EMERGENCY RISKS (GOODS) INSURANCE ACT, EMERGENCY RISKS (UNDERTAKINGS) INSURANCE ACT, INDUSTRIAL FINANCE CORPORATION ACT, AND INDUSTRIAL DEVELOPMENT BANK OF INDIA ACT

SHRI H. M. PATEL: I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under section 17 of the General Insurance Business (Nationalisation) Act, 1972:—

(i) The General Insurance (Rationalisation and revision of Pay Scales and other Conditions of Service of Supervisory, Clerical and Subordinate Staff) Second Amendment scheme, 1976 published in Notification. S.O. 4466 in Gazette of India dated the 27th November, 1976.

connection with
alleged transmission of
information to foreign
intelligence agencies (CA)

[Shri H. M. Patel]

- (ii) The General Insurance (Rationalisation of Pay Scales and other Conditions of Service of Development Staff) Amendment Scheme, 1976, published in Notification No. S.O. 761(E) in Gazette of India dated the 1st December, 1976.

[Placed in Library. See No LT-16/77].

- (2) A copy of the Emergency Risks (Goods) Insurance (Fifth Amendment) Scheme, 1976 (Hindi and English versions) published in Notification No. S.O. 792(E) in Gazette of India dated the 14th December, 1976, under sub-section (6) of section 5 of the Emergency Risks (Goods) Insurance Act, 1971. [Placed in Library. See No. LT-17/77].

- (3) A copy of the Emergency Risks (Undertakings) Insurance (Sixth Amendment) Scheme, 1976 (Hindi and English versions) published in Notification No. S.O. 793 (E) in Gazette of India dated the 14th December, 1976, under sub-section (7) of section 3 of the Emergency Risks (Undertakings) Insurance Act, 1971. [Placed in Library. See No. LT-17/77].

- (4) A copy of the Annual Report (Hindi and English versions) of the Industrial Finance Corporation of India for the year ended the 30th June, 1976 along with the statement showing the Assets and Liabilities and Profit and Loss Account of the Corporation, under sub-section (3) of section 35 of the Industrial Finance Corporation Act, 1948. [Placed in Library. See No. LT-18/77]

- (5) A copy of the Annual Report (Hindi and English versions) of the Industrial Development Bank of India together with the Audited Accounts of the General Fund and the Development Assistance Fund for the year ended the 30th June,

1976, under sub-section (5) of section 18 and sub-section (5) of section 23 of the Industrial Development Bank of India Act, 1964.

[Placed in Library. See No. I - 19/77].

11.05 hrs.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE

REPORTED ARRESTS MADE IN CONNECTION
WITH ALLEGED TRANSMISSION OF IM-
PORTANT AND CLASSIFIED INFORMATION
TO INTELLIGENCE AGENCIES OF CERTAIN
FOREIGN COUNTRIES

श्री श्याम सुन्दर दास (सीतामढ़ी) :

अध्यक्ष महोदय, मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की ओर गृह मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि इस बारे में एक संक्षेपित बयान दें :

“कुछ विदेशों के दूतावासों के माध्यम से उन की गुप्तचर एजेंसियों को आर्थिक और सामरिक महत्व की महत्वपूर्ण और गुप्त जानकारी दिये जाने के बारे में की गई महत्वपूर्ण गिरफ्तारियां के समाचार।”

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): Sir, the espionage activities referred to in the Calling Attention Notice are under investigation. For reasons of security, however, it would not be in public interest to disclose the facts at this stage.

श्री श्याम सुन्दर दास : अध्यक्ष महोदय, आप को निश्चित रूप से स्मरण होगा कि आज से करीब साल, डेढ़ साल पहले डीसूजा, जो प्रेस सूचना विभाग के डायरेक्टर रह चुके थे, इसी आरोप में गिरफ्तार किये गए थे और